

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**REVISED CAUSE LIST OF SMC BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE VIKAS AWASTHY, JUDICIAL MEMBER  
IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1619/DEL/2026	2017-18	[A] MUKESH MITTAL (E-(FILE))	
2	ITA 1902/DEL/2026	2024-25	[A] VEE KAY AUTO PRIVATE LIMITED (E-(FILE))	
3	ITA 1903/DEL/2026	2019-20	[A] EKAM CONSTRUCTORS PRIVATE LIMITED (E-(FILE))	
4	ITA 2214/DEL/2026	2017-18	[A] YATENDRA GOSWAMI (E-(FILE))	
5	ITA 2221/DEL/2026	2020-21	[A] MOMEE BRAHMA (E-(FILE))	
6	ITA 2222/DEL/2026	2018-19	[A] TAREEKAT (E-(FILE))	
7	ITA 2268/DEL/2026	2018-19	[A] KULDEEP KUMAR RAO (E-(FILE))	
8	ITA 3486/DEL/2026	2017-18	[A] BHOORA	
9	ITA 3487/DEL/2026	2020-21	[A] RISHI PUBLIC WELFARE TRUST	
10	ITA 3488/DEL/2026	2020-21	[A] RAVINDER RAGHAV HUF	
11	ITA 3493/DEL/2026	2024-25	[A] TIKAM SARAF	
12	ITA 3497/DEL/2026	2024-25	[A] SATI CHEMICAL AGENCY	

  
Assistant Registrar  
29-Apr-2026